

But so long as that reconsideration has not taken place, we will go by this programme.

### REPORT OF ESTIMATES COMMITTEE

#### SIXTH REPORT ON THE MINISTRY OF FOOD AND AGRICULTURE

**Shri M. A. Ayyangar (Tirupati):** I beg to present the Sixth Report of the Estimates Committee on the Ministry of Food and Agriculture.

### MUSLIM WAKFS BILL

#### EXTENSION OF TIME FOR PRESENTATION OF REPORT OF SELECT COMMITTEE

**The Minister of Law and Minority Affairs (Shri Biswas):** I beg to move:

"That the time appointed for the presentation of the report of the Select Committee on the Bill to provide for the better governance and administration of Muslim Wakfs and the supervision of Mutawallis' management of them, in India, be further extended upto the last day of the first week of the next session."

**Shri K. K. Basu (Diamond Harbour):** This is the fourth or fifth time that the extension is being asked for. May we know the reasons for the same?

**Shri Biswas:** The reason is this. As a matter of fact, the Select Committee held several meetings.

**Dr. Lanka Sundaram (Visakhapatnam):** And no quorum.

**Shri Biswas:** The first two meetings were without quorum, but in subsequent meetings, there was a quorum, but then these meetings were interrupted first by the Diwali holidays, and then by the consideration of the Representation of the People (Amendment) Bill, and that occupied the whole of the time till yesterday. So there was no time to

go on with this Bill, and there was also little chance of this Bill being taken up and passed this session. Therefore, naturally, we gave priority to the other Bill, viz. the Representation of the People (Amendment) Bill.

**Mr. Speaker:** Does the House take it that this is the final application for extension?

**Shri Biswas:** That is the intention.

**Mr. Speaker:** The question is:

"That the time appointed for the presentation of the report of the Select Committee on the Bill to provide for the better governance and administration of Muslim Wakfs and the supervision of Mutawallis' management of them, in India, be further extended upto the last day of the first week of the next session."

*The motion was adopted.*

### DHOTIES (ADDITIONAL EXCISE DUTY) BILL

**Mr. Speaker:** The House will now proceed with further consideration of the Bill to provide for the levy and collection of an additional excise duty on dhoties issued out of mills in excess of the quota fixed for the purpose.

[MR. DEPUTY SPEAKER *in the Chair*]

**Pandit D. N. Tiwary (Saran South):** Sir, my misfortune is that the hon. Minister does not understand the national language in which I propose to speak.

**Shri K. K. Basu (Diamond Harbour):** Even if he understands, the matter won't improve.

पंडित डी० एन० तिवारी: कन्द-  
मिलनों में यह विधेयक पास हो जायेगा  
और कानून बन जायेगा, लेकिन  
सायब सब लोगों ने इस के फार-  
रीबिन ऐफेक्ट्स पर गौर नहीं किया है।